

Payment for AGR by private telecom companies

2085. SHRI B. LINGAIAH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the private telecom companies have made payment for Adjusted Gross Revenue (AGR) dues to Government;
- (b) if so, the details thereof, company-wise in the last five years and current year;
- (c) the reasons for not paying the dues so far; and
- (d) the penalty imposed/ action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) to (d) The AGR case was subjudice and in 2016 it was submitted in the Hon'ble Supreme Court that DoT will keep raising the demand but not insist on payments till the final judgment by the court. After the judgment dated 24.10.2019, the dues are crystalized and the TSPs have made some payments. The details are given in the Statement (*See below*). The DoT has also directed the TSPs to make remaining payments *vide* letters dated 13.11.2019, 20.01.2020, 14.02.2020 and 04.03.2020.

Statement

Details of Payments of AGR dues made by Telecom Service Providers till 06.03.2020.

| Sl. No. | Name of the Company | Payment Received till 06.03.2020 (₹ Cr.) |
|---------|-------------------------------|---|
| 1 | 2 | 3 |
| 1. | Bharti Airtel Group * | 18,004 |
| 2. | Telenor India Private Limited | |
| | Bharti Group | 18004 |
| 3. | Idea Cellular Ltd | 3,50 |
| 4. | Vodafone Group Of Companies | |

| 1 | 2 | 3 |
|-----|--|-----------|
| | Vodafone Idea | 3500 |
| 5. | Tata Group of Companies | 4,197 |
| 6. | Quadrant Televentures Limited | 0.69 |
| 7. | Reliance Jio Infocomm Ltd. | 195.18 |
| 8. | Aircel Group of Companies | - |
| 9. | RelianceCommunication/Reliance Telecom Limited | 3.69 |
| 10. | VideoconTelecommunications Ltd. | - |
| 11. | Loop Telecom Pvt. Ltd. | - |
| 12. | Bharat Sanchar Nigam Limited | - |
| 13. | Mahanagar Telephone Nigam Limited | - |
| 14. | Etisalat Db Telecom Private Limited | - |
| 15. | S Tel Pvt. Ltd. | - |
| 16. | Sistema Shyam Teleservices Ltd. | 0.73 |
| | TOTAL | 25,901.29 |

* The amount is reflected in the RBI Statements. However, the same is not reflected in E-Lekha in the concerned account head of the government.

Regular salaries to BSNL and MTNL employees

2086. SHRI MANAS RANJAN BHUNIA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government has any plan to sale out or disinvest the BSNL and MTNL;
- (b) if so, what is the planning of Government;
- (c) how many number of employees took VRS from BSNL and MTNL; and
- (d) the reasons why the rest of employees are not getting regular salary?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) No Sir. Government has no plan to